16/09/2019 Aptel

## Fresh Matter List

S.No	Matter No	Cause Title	DFR No & Date	Defect Cured on	Caveat (if any)	Date of Listing
1	IA 1236/2019 & IA 1695/2019 & IA 1694/2019 in DFR No. 2185/2019 (IA 1236/2019 - For waiver of court fee & IA 1695/2019 - For condonation of delay in refiling the Appeal & IA 1694/2019 - For condonation of delay in filing the Appeal)	Zamil Infra Private Limited VS Haryana Power Purchase Centre & Ors.	2185/2019 Dated 04/07/2019	11/09/2019		18/09/2019 Court - 1
2	APL No. 320/2019 & IA 1431/2019 (IA 1431/2019 - For exemption from filling certified copy of impugned order)	Meels Hotels Private Limited VS Rajasthan Electricity Regulatory Commission & Ors.	<b>2229/2019</b> Dated 29/07/2019	11/09/2019		18/09/2019 Court - 1